GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3145 TO BE ANSWERED ON DECEMBER 18, 2025

IMPLEMENTATION OF SOLID WASTE MANAGEMENT POLICY

NO. 3145. SHRI TANUJ PUNIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of garbage burning, especially at tourist spots in Barabanki district of Uttar Pradesh and a solid waste management policy has been implemented in the district and if so, the details thereof;
- (b) whether the Government has identified shortcomings in the implementation of the solid waste management policy in the district and if so, the details thereof; and
- (c) whether the Government proposes to undertake a comprehensive review of such policy so that municipal waste is properly segregated and disposed of and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country.

Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs with adequate sanitation and solid waste management systems, Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country including Barabanki district of Uttar Pradesh. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 was launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste.

Under SBM-U 2.0, financial assistance is provided to all States/UTs including to attain 100% scientific processing of municipal solid waste through 100% source segregation of waste, door to door collection of waste, capacity building initiatives, IEC and behavioural change campaigns. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC).
